

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-40/2020)

Prince Ezeawa Applicant.

Vs

State and Anr Respondents.

Shri K. Poulekar, Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

The learned Additional Public Prosecutor seeks time to get instructions about whether the contraband is of commercial quantity or of variable quantity.

2. Post the matter on 1.10.2020.

DAMA SESHADRI NAIDU, J.

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